FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016NAME OF THE THE CORPORATE DEBTORDATE OF COMEMNCEMENT OF CIRPLIST OF CREDITORS AS ON

IMP-POWERS LTD 29-03-2022 29-03-2022

		DETAILS OF CLAIM RECEIVE		DETAILS		
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	
1	Canbank Factors Ltd	12.04.2022	19,43,27,220.42	19,43,27,220.42	Unsecured loan	
2	Adisun investment pvt ltd	13.04.2022	91,51,181.00	91,51,181.00	Unsecured loan	
3	Ramniwas dhoot	14.04.2022	2,38,17,557.00		Unsecured loan	
4	Ajay dhoot	14.04.2022	59,94,641.00		Unsecured loan	
5	Aditya dhoot	14.04.2022	2,83,96,204.00		Unsecured loan	
6	Advance transformers & equipment pvt ltd	14.04.2022	2,30,97,484.00		Unsecured loan	
7	Radhika Ajay Dhoot	14.04.2022	23,57,413.00		Unsecured loan	
8	Priyanjali Abhishek Malpani	14.04.2022	33,48,197.00		Unsecured loan	
9	Shree kishoriju trading & investment pvt ltd	14.04.2022	11,23,21,927.00		Unsecured loan	
10	Shree Rasbihari trading & investment pvt ltd	14.04.2022	58,80,975.00		Unsecured loan	
11	Smita dhoot	14.04.2022	66,94,122.00		Unsecured loan	
12	Ambit Finvest Private Limited	14.04.2022	67,59,625.00	67,59,625.00	Unsecured loan	
12			42,21,46,546.42	21,02,38,026.42	0.00	

OF CLAIM ADMITTED					
RELATED PARTY	VOTING %	AMT OF MUTUAL DUES THAT MAY BE SET OFF	OF CLAIM NOT	CLAIM UNDER	REMARKS
No		0.00	0.00	0.00	
No		0.00	0.00	0.00	
Yes		0.00	0.00	2,38,17,557.00	
Yes		0.00	0.00	59,94,641.00	
Yes		0.00	0.00	2,83,96,204.00	
Yes		0.00	0.00	2,30,97,484.00	
Yes		0.00	0.00	23,57,413.00	
Yes		0.00	0.00	33,48,197.00	
Yes		0.00	0.00	11,23,21,927.00	
Yes		0.00	0.00	58,80,975.00	
Yes		0.00	0.00	66,94,122.00	
No		0.00	0.00	0.00	
0.00	0.00	0.00	0.00	21,19,08,520.00	
	No No Yes Yes Yes Yes Yes Yes Yes Yes No	NoNoYesYesYesYesYesYesYesYesYesYesYesNo	RELATED PARTY VOTING % DUES THAT MAY BE SET OFF No 0.00 No 0.00 Yes 0.00	RELATED PARTYVOTING%DUES THAT MAY BE SET OFFNOT ADMITTEDNo </td <td>RELATED PARTY AMT OF MUTUAL DUES THAT MAY BE SET OFF OF CLAIM NOT ADMITTED CLAIM UNDER VERIFICATION No 0.00 0.00 0.00 Yes 0.00 0.00 2,38,17,557.00 Yes 0.00 0.00 2,83,96,204.00 Yes 0.00 0.00 2,30,97,484.00 Yes 0.00 0.00 2,35,7,413.00 Yes 0.00 0.00 3,348,197.00 Yes 0.00 0.00 11,23,21,927.00 Yes 0.00 0.00 58,80,975.00 Yes 0.00 0.00 66,94,122.00 No 0.00 0.00 0.00 Yes 0.00 0.00 0.00 Yes 0.00 0.00 0.00 No 0.00 0.00 0.00</br></td>	RELATED PARTY AMT OF MUTUAL DUES THAT MAY BE SET OFF OF CLAIM NOT ADMITTED CLAIM UNDER